

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4859**

TO BE ANSWERED ON THE 23RD JULY, 2019/ SHRAVANA 1, 1941 (SAKA)

ATTACKS ON STUDENTS AND JOURNALISTS

4859. SHRI SU. THIRUNAVUKKARASAR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware of the ongoing attacks on students and journalists by the Ultra right forces in the country;**
- (b) if so, the details of such incidents/ attacks during each year of the last three years and the current year, year-wise, category-wise and State-wise;**
- (c) the steps taken or proposed to be taken against those culprits and to identify the organisations to which they belonged; and**
- (d) the details of the steps taken to curb such attacks across the country?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (d): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution and State Governments are responsible for prevention, detection and investigation of crimes and for prosecuting the criminals through their law enforcement agencies. The National Crime Records Bureau (NCRB) does not maintain specific data with respect to attacks on students and journalists. However, the Ministry of Home Affairs have issued advisories to States and UTs, from time to time, to maintain law and order and ensure that any person who takes law into his/her own hand is punished promptly as per law. An advisory specifically on safety of journalists was issued to States/UTs on 20th October 2017 requesting them to strictly enforce the law to ensure the safety and security of media persons. These advisories are available on the Ministry's website: www.mha.gov.in.